

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.525/2001

Tuesday this the 25th day of September, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

P.J. Antony, S/o late P.X.Joseph,
aged 51 years,
Mate, Integrated Fisheries Project,
Kochi.16 residing at Pulickal House,
Kannamaly PO, Puthenthode
Cochin.8.

....Applicant

(By Advocate Mr.V.R.Ramachandran Nair)

V.

1. Union of India, represented by
the Secretary to Government,
Ministry of Agriculture,
Krishi Bhavan, New Delhi.
2. The Joint Secretary,
Department of Animal Husbandry & Dairying,
Ministry of Agriculture,
Krishi Bhavan, New Delhi.
3. The Director,
Integrated Fisheries Project,
Kochi.16.Respondents

(By Advocate Mrs.A.Rajeswari)

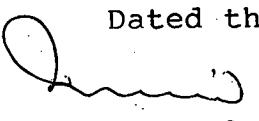
The application having been heard on 25.9.2001, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the application came up for hearing,
learned counsel for applicant seeks permission to
withdraw this application. Hence the application is
closed as withdrawn without any order as to costs.

Dated the 25th day of September, 2001


T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)


A.V. HARIDASAN
VICE CHAIRMAN